

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Prakash Jha, Chief Judicial Magistrate, Bokaro,
2. Sri Suraj Prakash Thakur, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro (Bermo at Tenughat),
3. Sri Ravi Shankar Mishra, Chief Judicial Magistrate, Chaibasa,
4. Sri Kumar Kranti Prasad, Civil Judge(Sr. Div.)-cum-J.M., Chatra,
5. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra,
6. Sri Sanjay Kumar Choudhary, Chief Judicial Magistrate, Daltonganj,
7. Smt. Garima Mishra, Chief Judicial Magistrate, Deoghar,
8. Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad,
9. Sri Manoj Kumar Tripathi, Civil Judge (Sr. Div.)-cum- Spl. Judge, Economic Offences, Dhanbad,
10. Sri Rajesh Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad,
11. Sri Akhilesh Kumar Tiwari, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad,
12. Sri Debashish Mohapatra, Chief Judicial Magistrate, Dumka,
13. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
14. Sri Anil Kumar No.2, Chief Judicial Magistrate, Giridih,
15. Smt. Neerja Ashri, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
16. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
17. Sri Amresh Kumar, Civil Judge (Sr. Div.)-cum-J.M., Godda,
18. Sri Rajesh Sinha, Chief Judicial Magistrate, Godda,
19. Sri Manish, Chief Judicial Magistrate, Gumla,
20. Smt. Kusum Kumari, Civil Judge (Sr. Div.)-cum-J.M., Gumla,
21. Sri Yogesh Kumar, Civil Judge (Sr. Div.), Hazaribagh,
22. Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Hazaribagh,
23. Sri Onkar Nath Choudhary, Chief Judicial Magistrate, Jamshedpur,
24. Sri Yogesh Chandra Verma, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Jamshedpur,
25. Sri Mukulesh Chandra Narain, Civil Judge (Sr. Div.)-cum-A.C.J.M., Jamshedpur (Ghatshila),
26. Sri Abdul Naseer, Chief Judicial Magistrate, Jamtara,
27. Sri Vishal Srivastava, Chief Judicial Magistrate, Koderma,
28. Sri Taufique Ahmed, Chief Judicial Magistrate, Latehar,
29. Sri Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga,
30. Sri Akhilesh Kumar, Chief Judicial Magistrate, Pakur,
31. Sri Dharmendra Kumar Singh, Chief Judicial Magistrate, Ramgarh,
32. Sri Prem Shankar, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh,
33. Sri Shwaymbhu, Chief Judicial Magistrate, Ranchi,
34. Smt. Kashika M. Prasad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
35. Sri Satyakam Priyadarshi, Deputy Registrar (Deputy Secretary), JHALSA, Ranchi,
36. Sri Sachindra Nath Sinha, Under Secretary-cum-Deputy Legal Remembrancer, Law(J) Department, Ranchi,
37. Sri Arvind Kumar No.2, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
38. Sri Braj Kishore Pandey No.2, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Ranchi,
39. Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
40. Sri Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi,
41. Sri Prabhat Kumar Sharma, Chief Judicial Magistrate, Sahebganj,
42. Sri Satyapal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal),

43. Sri Niraj Kumar Vishwakarma, Chief Judicial Magistrate, Saraikela,
44. Sri Amit Kumar Vaish, Secretary, DLSA, Simdega.

Sub: - Nomination for attending two days (R-6) Refresher Training Programme in Civil Cases scheduled to be held on 25th & 26th May, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-6) Refresher Training Programme in Civil Cases scheduled to be held on 25th & 26th May, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 25.05.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 24th May, 2019 till the evening of 26th May, 2019.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 1749 /Apptt.

Dated, Ranchi, the May 10, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2007/JAJ dated 09.04.2019 / the Principal Secretary-cum-Legal Remembrancer, Law (J) Deptt., Govt. of Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


10/05/19

Registrar (Administration)